

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-91/1994/1866/A**

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri Rajib Goswami,  
Member, MACT,  
Sonitpur, Tezpur.

Dated Guwahati, the 30<sup>th</sup> March, 2021.

Sub:- **Restricted holiday.**

Ref:- Your letter No. MACT(S) 259 dtd. 26.03.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for restricted holiday on 30.03.2021 along with station leave permission, with your official vehicle, at your own cost, from the evening of 26.03.2021 till the morning of 31.03.2021, has been granted.

Yours faithfully,

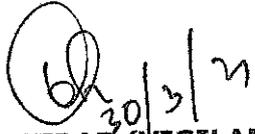
*sdr*

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-91/1994/1867/A, dated 30.3.2021

Copy to:.

1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**